

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

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No. DJA/Acd. Induction (DJS)/Batch-2023/1740/2023/ 5262

06th November, 2023

To,

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South-West, Dwarka.
5. The Principal District & Sessions Judge, West, THC.
6. The Principal District & Sessions Judge, East, KKD.
7. The Principal District & Sessions Judge, Shahdara, KKD.
8. The Principal District & Sessions Judge, North, Rohini.

Sub.: Revised Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 07th to 18th November, 2023.

Respected Sir/Madam,

In continuation to letter dated 04th November, 2023 of this Academy, on the cited subject, it is to inform that the court attachment schedule of the Trainee DJS Officers mentioned in the schedule (Annexure 'A'), has been modified w.e.f. 07th to 18th November, 2023.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Encl: As above

No. DJA/Acd. Induction (DJS)/Batch-2023/1740/2023

Copy for information to:

The concerned Trainee DJS Officers (through email only).

Yours sincerely,

(Dr. Aditi Choudhary)

06th November, 2023

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

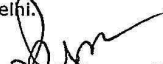
TIS HAZARI COURT: DELHI

No. 86898-86904 /JOTP/Gaz./2023

Dated, Delhi the 08 NOV 2023

As directed copy of letter bearing No. DJA/Acd./Induction (DJS) Batch-2023/1740-2023/5262 dated 06th November, 2023 received through e-mail from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to

1. Ms. Bharti Garg, Civil Judge, Central, Tis Hazari Court, Delhi.
2. Sh. Kartik Taparia, Civil Judge, Central, Tis Hazari Court, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The Branch In charge, Care Taking Branch, Tis Hazari Courts, Delhi.

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District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Annexure 'A'

Practical Training of newly appointed Officers of DJS (2023 Batch)
w.e.f. 07th November to 18th November, 2023

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
1	Parul Sharma	Ms. Rajat Goyal	SCJ-cum-RC	South-West	Dwarka
2	Mayank Singhal	Ms. Niharika Kumar Sharma	JSCC-cum-ASCJ-cum-GJ	New Delhi	PHC
3	Isha Rana	Ms. Divya Malhotra	ACJ-cum-CCJ-cum-ARC	North-West	Rohini
4	Norma Jain	Ms. Shubhi Gupta	Civil Judge	East	KKD
5	Sanyam Jain	Ms. Priyanka Rajpoot	JSCC-cum-ASCJ-cum-GJ	North-West	Rohini
6	Pooja Kumari	Mr. Mayank Mittal	ACJ-cum-CCJ-cum-ARC	East	KKD
7	Juhi Anand	Ms. Tanya Bamniyal	JSCC-cum-ASCJ-cum-GJ	South	Saket
8	Tanmay Batham	Ms. Bharti Garg	Civil Judge	Central	THC
9	Rangat Ghirra	Mr. Kartik Taparia	Civil Judge	Central	THC

SSS